



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 A.M.]

**THE DIVISION BENCH-I AND SINGLE BENCH OF
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1	PIL/18/2025 ROHIT CHOUDHURY Versus THE STATE OF ASSAM	MR. W SHARMA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
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7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
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9)	MS S DAS	11-03-2025	To	21-03-2025
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16)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
17)	MR. A K DAS	18-03-2025	To	01-05-2025
18)	MR D BARUAH	20-03-2025	To	29-03-2025
19)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
30	WP(C)/323/2025 FIXED	M/S UNIFIED CONSTRUCTIONS AND ENGINEERING PVT LTD Versus THE STATE OF ASSAM AND 14 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	SC, AG (A AND E) GA, ASSAM SC, REVENUE SC, FINANCE SC, PWD
31	WP(C)/715/2025 FIXED	SRI RAJIB HAZARIKA Versus OIL AND NATURAL GAS CORPORATION	MR. D DAS SR. ADV R SARMAH MS M KAKOTY MR K J HAZARIKA	MR S CHAKRABORTY MR. U S BORA
	WITH I.A.(Civil)/666/2025 in WP(C)/715/2025	OIL AND NATURAL GAS CORPORATION Versus SRI RAJIB HAZARIKA	MR. R SARMAH	MR. D DAS SR. ADV
	WITH I.A.(Civil)/756/2025 in WP(C)/715/2025	SRI RAJIB HAZARIKA Versus OIL AND NATURAL GAS CORPORATION	MR. D DAS SR. ADV MR. D DAS SR. ADV R SARMAH MS M KAKOTY MR K J HAZARIKA	MR S CHAKRABORTY SC. ONGC
32	WP(C)/1080/2025 CAVT. NO. 017520/25,N	MS J P BORGHAIN Versus OIL AND NATURAL GAS CORPORATION	MR. R B PHOOKAN MS. D DAS	MR S CHAKRABORTY MR. U S BORA (R-5) FOR CAVEATOR
HEARING				
33	WP(C)/4361/2018 WITH LCR, FIXED	MANAGEMENT OF HOTEL RAJMAHAL Versus HITRAM RAJBONSHI AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR MR. S KHAN	GA, ASSAM MR. B K SEN (R-1) MR F HAQUE (R-1) MR. M A AHMED (R-1)

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
20	Bail Appln./792/2025 B/O	JAKIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
21	Bail Appln./798/2025 B/O	NURUDDIN KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
<u>MOTION</u>				
22	AB/482/2025 BA 429/2025(D/O), WITH CASE RECORD (SCANNED COPY), FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./105/2025 WITH OFFICE NOTE, CASE RECORD (SCANNED COPY), FIXED	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR B SINHA MR. H ISLAM	DR. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM
24	Bail Appln./369/2025 (CONNECTED WITH ITEM NO. 4 IN THE DAILY CAUSE LIST), FIXED	SHAHIL AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
25	AB/3258/2024 FIXED	SRI PARTHA DAS Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY	MS M DAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
<u>ORDERS</u>				
26	I.A.(Civil)/1350/2024 WP(C) 1424/2011(D/O), WP(C) 3994/2011(D/O), FIXED in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	MR P NAYAK, SC, FINANCE DEPTT. (R-7) MR. B GOGOI, SC, FINANCE DEPARTMENT, ASSAM. MR. C SHARMA, SC, DEPTT. (R-5&6) OF SOCIAL JUSTICE & EMPOWERMENT

WITH
[WP\(C\)/714/2022](#)

PAPARI BARMAN
Versus
THE STATE OF ASSAM AND 3 ORS

MR MINTU SAIKIA

GA, ASSAM
SC, AG
MR S P DAS (R.Nos. 3 & 4)
MR. B GOGOI, SC, FINANCE
DEPARTMENT, ASSAM.

27 **WITH**
[Cont.Cas\(C\)/769/2023](#)

PAPARI BARMAN
Versus
PABAN KR BORTHAKUR, I.A.S. AND 3
ORS

MR MINTU SAIKIA
MR J FIRDAUS
MS R DUTTA

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 3:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
67	WP(C)/6723/2024 B/O	NASIR CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS. (G)	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE SC, SSA
ADMISSION				
68	WP(C)/6162/2024 B/O	ABDUL MANIK BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, HEALTH

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
9	WP(C)/1780/2019 FIXED	HEMANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MR. R SARMAH	SC, HEALTH AND F W

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
12	WP(C)/2997/2024 B/O	GITA DEVI @ GEETA DEVI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka S I AKAND	SC, ASLSA GA, ASSAM
MOTION				
13	WP(C)/47/2025 FIXED	ROFIQUE UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR H I CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, A S E C
ADMISSION				
14	WP(C)/3784/2017 FIXED	SAHJAHAN ALI and 36 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR. M K CHOUDHURY MR. R K BHUYAN MR A ZAMAN MR P BHARDWAJ MR.R RABHA	GA, ASSAM MR.U K NAIR(Sr.Adv.)(Rly.Adv.) MR. A BARKATAKI MR. P R MAHANTA, SC, REVENUE DEPTT. MR.A CHETRY SC, NF RLY
15	WP(C)/5346/2024 FIXED AT 2:00 P.M.	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/19/2025 in WP(C)/5346/2024	THE STATE OF ASSAM Versus ASROF KALAM AZAD LASKAR	MR. K KONWAR MS P THAPA	MR K P PATHAK SC, ECA
	WITH I.A.(Civil)/31/2025 in WP(C)/5346/2024	THE STATE ELECTION COMMISSION Versus ASROF KALAM AZAD LASKAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
16	WITH WP(C)/5613/2024	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/20/2025 in WP(C)/5613/2024	THE STATE OF ASSAM Versus ABDUL AHAD LASKAR	MR. K KONWAR MS P THAPA	MR. M K HUSSAIN SC, ECA

	<p>WITH I.A.(Civil)/30/2025 in WP(C)/5613/2024</p>	<p>THE STATE ELECTION COMMISSIONER Versus ABDUL AHAD LASKAR,</p>	<p>MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN</p>	<p>GA, ASSAM</p>
17	<p>WITH WP(C)/5631/2024</p>	<p>NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS</p>	<p>MR H R A CHOUDHURY MR. A H M R CHOUDHURY</p>	<p>SC, P AND R.D. SC, ASEC</p>
	<p>WITH I.A.(Civil)/18/2025 in WP(C)/5631/2024</p>	<p>THE STATE OF ASSAM Versus NILIMA BEGUM LASKAR</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR H R A CHOUDHURY</p>
18	<p>WITH WP(C)/5664/2024</p>	<p>DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR. S B LASKAR MR. H A LASKAR MS D DUTTA</p>	<p>SC, P AND R.D. GA, ASSAM</p>
	<p>WITH I.A.(Civil)/4090/2024 in WP(C)/5664/2024</p>	<p>THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA</p>	<p>GA, ASSAM GA, ASSAM</p>	<p>MR. H A LASKAR MS D DUTTA SC, ECA</p>
19	<p>WITH WP(C)/5706/2024</p>	<p>HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA</p>	<p>SC, P AND R.D. GA, ASSAM SC, ASEC</p>
	<p>WITH I.A.(Civil)/4091/2024 in WP(C)/5706/2024</p>	<p>THE STATE OF ASSAM Versus HABIBUR RAHMAN</p>	<p>SC, P AND R.D. SC, ASEC</p>	<p>MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA</p>
	<p>WITH I.A.(Civil)/4094/2024 in WP(C)/5706/2024</p>	<p>THE STATE ELECTION COMMISSION Versus HABIBUR RAHMAN AND TEN ORS</p>	<p>MR. RAKESH DUBEY</p>	<p>SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA</p>
20	<p>WITH WP(C)/5751/2024</p>	<p>ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI</p>	<p>SC, P AND R.D. GA, ASSAM SC, ASEC</p>
	<p>WITH I.A.(Civil)/17/2025 in WP(C)/5751/2024</p>	<p>THE STATE OF ASSAM Versus ABDUL MOTLEB</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR H R A CHOUDHURY SC, ECA</p>
	<p>WITH I.A.(Civil)/22/2025 in WP(C)/5751/2024</p>	<p>THE STATE ELECTION COMMISSION, Versus ABDUL MOTLEB</p>	<p>MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p>	<p>GA, ASSAM</p>
21	<p>WITH WP(C)/5771/2024</p>	<p>DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. A K TALUKDAR MR S ISLAM MR. S I KHAN</p>	<p>SC, P AND R.D. SC, ECI</p>
	<p>WITH I.A.(Civil)/14/2025 in WP(C)/5771/2024</p>	<p>THE STATE OF ASSAM AND ORS Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR. A K TALUKDAR SC, ECA</p>
	<p>WITH I.A.(Civil)/23/2025 in WP(C)/5771/2024</p>	<p>THE STATE ELECTION COMMISSION Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR</p>	<p>MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p>	<p>GA, ASSAM</p>

22	WITH WP(C)/5810/2024	ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/21/2025 in WP(C)/5810/2024	THE STATE ELECTION COMMISSION, Versus ABDUL AZIZ MAZUMDER AND ORS	MR. RAKESH DUBEY	GA, ASSAM
23	WITH WP(C)/5984/2024	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/9/2025 in WP(C)/5984/2024	THE STATE OF ASSAM Versus MD RAFIQU L ISLAM	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/25/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION, Versus MD RAFIQU L ISLAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
	WITH I.A.(Civil)/28/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION Versus NILIMA BEGUM LASKAR	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
24	WITH WP(C)/6347/2024	ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI	SC, P AND R.D. GA, ASSAM SC, S E C
	WITH I.A.(Civil)/15/2025 in WP(C)/6347/2024	THE ASSAM STATE ELECTION COMMISSION, Versus ALI AHMED LASKAR	MR B BURAGOHAIN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	
	WITH I.A.(Civil)/16/2025 in WP(C)/6347/2024	THE STATE OF ASSAM Versus ALI AHMED LASKAR	MR. K KONWAR MS P THAPA	MR. N S LASKAR SC, ECA
25	WITH WP(C)/6413/2024	SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/4089/2024 in WP(C)/6413/2024	THE STATE OF ASSAM Versus SHAMS UDDIN BARLASKAR	GA, ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR
26	WITH WP(C)/6768/2024	ABDUR ROUF CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI	SC, P AND R.D. SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/26/2025 in WP(C)/6768/2024	THE STATE ELECTION COMMISSION Versus ABDUR ROUF CHOUDHURY	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
27	WITH WP(C)/6829/2024	LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.

28	WITH WP(C)/7029/2024	ABDUL LATIF AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C
29	WITH WP(C)/2/2025	HUSSAIN AHMED CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
30	WITH WP(C)/34/2025	MONJUR AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
31	WITH WP(C)/40/2025	MD. AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. SC, A S E C
32	WITH WP(C)/42/2025	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY	SC, P AND R.D. SC, A S E C
33	WITH WP(C)/43/2025	SHEIKH HASINA KHATUN AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM SC, ASE C
34	WITH WP(C)/48/2025	NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, P AND R.D. GA, ASSAM SC, A S E C
35	WITH WP(C)/52/2025	SAIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM SC, ASE C
36	WITH WP(C)/101/2025	SURENDRA KUMAR SINHA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
37	WITH WP(C)/102/2025	RAJPASHA NAGORIK SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
38	WITH WP(C)/109/2025	NAZRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASE C
39	WITH WP(C)/117/2025	IFTIKAR AHMED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM SC, ASE C
40	WITH WP(C)/376/2025	ABDUR ROUF AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P AND R.D. GA, ASSAM SC, ASE C
41	WITH WP(C)/809/2025	TAFAJUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
42	WITH WP(C)/901/2025	MUSABBAR ALI KHAN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A RAHMAN	SC, P AND R.D. GA, ASSAM

43	WITH WP(C)/909/2025	SOFIQL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
44	WITH WP(C)/927/2025	ISRAFIL HAQUE Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
45	WITH WP(C)/934/2025	MUBARAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
46	WITH WP(C)/1010/2025	AMIR UDDIN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
47	WP(C)/6899/2024 FIXED	KBAL HUSSAIN KHAN AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM SC, A S E C
48	WITH I.A.(Civil)/29/2025 in WP(C)/6899/2024	THE STATE ELECTION COMMISSION Versus KBAL HUSSAIN KHAN AND ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
48	WP(C)/989/2025 FIXED	MONORANJAN SAIKIA Versus UNION OF INDIA AND 3 ORS	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
49	WP(C)/1215/2025 FIXED	SRI MOHAN MECH Versus UNION OF INDIA AND 3 ORS.	MR S K AGARWAL M AGARWAL	SC, GST

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
11)	MR S P DAS	17-03-2025	To	18-03-2025
12)	MR I RAFIQUE	14-03-2025	To	04-04-2025
13)	MS. B BHUYAN	17-03-2025	To	21-03-2025
14)	MR. S NATH	17-03-2025	To	19-03-2025
15)	MS. S G BARUAH	17-03-2025	To	21-03-2025
16)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
17)	MR. A K DAS	18-03-2025	To	01-05-2025
18)	MR D BARUAH	20-03-2025	To	29-03-2025
19)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
17	AB/389/2025 B/O	MAJIBUR RAHMAN AND ORS Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
ORDERS				
18	I.A.(Civil)/454/2025 WITH LCR, FIXED in MACApp./721/2022 WITH MACApp./721/2022	JAMAL UDDIN AHMED Versus NATIONAL INSURANCE COMPANY LTD	MR. MOLLAH KHAN	MS R D MAZUMDAR
	WITH CO/51/2022 in MACApp./721/2022	NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF IKBAL AHMED AND ORS. H	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K R PATGIRI MR. M KHAN MS CHITRALEKHA DAS (R-3) MS CHITRALEKHA DAS (R-3) MS. U HAZARIKA MS K BARMAN(R-3) MS K BARMAN(R-3)
	WITH CO/51/2022 in MACApp./721/2022	JAMAL UDDIN AHMED AND ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. M KHAN MR A K DAS J. AKTAR	MS R D MAZUMDAR MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/3826/2022 in MACApp./721/2022	NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF IKBAL AHMED AND ORS.	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M KHAN

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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16)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
17)	MR. A K DAS	18-03-2025	To	01-05-2025
18)	MR D BARUAH	20-03-2025	To	29-03-2025
19)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



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[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
17	Bail Appln./553/2025 FIXED	SRI ANIKET SOVASARIA, Versus UNION OF INDIA	MR A V SINGH MR W R MEDHI MR P TALUKDAR	SC, GST
18	Bail Appln./477/2025	PRITAM SOVASARIA Versus THE UNION OF INDIA AND ORS	MR A V SINGH MR W R MEDHI MR P TALUKDAR	SC, TAXES

LEAVE NOTE OF ADVOCATES FOR 18/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR. J P SHARMA	08-03-2025	To	25-03-2025
8)	MD. H BHUYAN	11-03-2025	To	30-04-2025
9)	MS S DAS	11-03-2025	To	21-03-2025
10)	MS. S SARMA	20-03-2025	To	21-03-2025
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13)	MS. B BHUYAN	17-03-2025	To	21-03-2025
14)	MR. S NATH	17-03-2025	To	19-03-2025
15)	MS. S G BARUAH	17-03-2025	To	21-03-2025
16)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
17)	MR. A K DAS	18-03-2025	To	01-05-2025
18)	MR D BARUAH	20-03-2025	To	29-03-2025
19)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
15 MACApp./59/2011	DIPAK KALITA, Versus THE DIVISIONAL MANAGER and ORS,	MR.J I BORBHUIYA MRS.K H CHOUDHURY MR.R P ROY	MR.S S SHARMA MRG JALAN MS.F KHAN MR.G MISHRA MS.L SARMA
16 MFA/10/2022	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD Versus SMTI TULSI DEVI AND ANR	MR J JOHN MR K K BHATTACHARYYA MS JONA TALUKDAR MS. R DEVI	MR. K BHATTACHARJEE (R1) MS B TALUKDAR (R1) MR. M H LASKAR MR. S KHAN (R1) MS. A BARMAN (R1)
HEARING			
17 MACApp./79/2013 WITH LCR, FIXED	LAXMI RANI DAS and 4 ORS Versus SALEK AHMED and ANR	MR.S C BISWAS MR.A IKBAL MS.E SHITIRI MS.S PHUKAN MS.R DAS MS.S D CHOUDHURY	MRS. S ROY (R2) MS. I DAS (R2)
18 MACApp./923/2018 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMT CHANDRA PRABHA DAS and 3 ORS	MS. R D MOZUMDAR MS. T DEKA MS. P DAS	MRS. K K CHOUDHURY (R3) MR. S U MAZUMDAR MR. R Deka (R-4) MR. A AHMED MR. P P BORTHAKUR MR. P P BORTHAKUR MR B P BORAH (r-2) MR P J DUTTA (r-2) PRIYANKU PRATIM PARASOR(R-1) MR R S RONGHANG (r-2) MR. T KALITA(R-1) MS IVY HUSSAIN(R-1) S I AKAND (R-4) PP, ASSAM

WITH
[I.A.\(Civil\)/3846/2018](#)
in MACApp./923/2018

THE ORIENTAL INSURANCE COMPANY
LTD.

MS. R D MOZUMDAR
MS. T DEKA
MS. P DAS

MR. S U MAZUMDAR
MR. D K KALITA (R-1)
MR. M K DAS
MR. K K PARASAR (R-1)
MR. A AHMED
PP, ASSAM

Versus

SMT CHANDRA PRABHA DAS and 2 ORS

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
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15)	MS. S G BARUAH	17-03-2025	To	21-03-2025
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17)	MR. A K DAS	18-03-2025	To	01-05-2025
18)	MR D BARUAH	20-03-2025	To	29-03-2025
19)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



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[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH- IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
18	WP(C)/5523/2015 PART-HEARD, FIXED	SURJU ORANG Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MR. S BORTHAKUR, AMICUS CURIAE MR.A MAHANTA	SC, NHM SC, HEALTH
19	WITH WP(C)/8645/2018	SAHAB UDDIN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) MRS. D DAS BARMAN (GA, ASSAM, R- 6) MS. A BORA (SC, HEALTH DEPARTMENT, R-1 TO 4) SC, NHM SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 18/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
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13)	MS. B BHUYAN	17-03-2025	To	21-03-2025
14)	MR. S NATH	17-03-2025	To	19-03-2025
15)	MS. S G BARUAH	17-03-2025	To	21-03-2025

16)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
17)	MR. A K DAS	18-03-2025	To	01-05-2025
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2:00 PM to 4:45 PM

[For Tuesday,18th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
50	Bail Appln./737/2025 FIXED	PRODIP BORMAN @ PRADEEP BARMAN Versus THE STATE OF ASSAM	MR G R A MOTTAQUEE	PP, ASSAM
BAIL HEARING				
51	AB/447/2025 FIXED	JALIL SK Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
ORDERS				
52	I.A.(CrI.)/250/2025 B/O in Bail Appln./686/2025 WITH Bail Appln./686/2025	MD SALIM KHAN Versus THE STATE OF ASSAM SALIM KHAN Versus THE STATE OF ASSAM	MR JULFIKAR ALI MR. Y S MANNAN MR. J ALI	PP, ASSAM PP, ASSAM
HEARING				
53	Crl.Rev.P./307/2024 WITH LCR (SCANNED COPY), FIXED WITH I.A.(CrI.)/188/2025 in Crl.Rev.P./307/2024	SOFIKUL ISLAM @ SOFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR MORIOM BEGUM Versus THE STATE OF ASSAM AND ANR	MR. B C DAS MR. S H RAHMAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MR. A R BHUYAN (R-2) MR N Z CHOUDHURY(R-2) MR N A MAZARBHUIYA(R-2) PP, ASSAM MR. S H RAHMAN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
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15)	MS. S G BARUAH	17-03-2025	To	21-03-2025
16)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
17)	MR. A K DAS	18-03-2025	To	01-05-2025
18)	MR D BARUAH	20-03-2025	To	29-03-2025
19)	MR D K BORDOLOI	19-03-2025	To	19-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
49	AB/416/2025 WITH OFFICE NOTE, FIXED	LUTFUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS R DEKA MR. SAYED SALIM AHMED	MR. M U MONDAL(R-2) A A AHMED (R-2) MR. A W MONDAL(R-2) PP, ASSAM
ORDERS				
50	Tr.P.(CrI.)/5/2024 B/O	NARAYAN BANIK Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. R MAJUMDAR MR. S SHARMA MS. J GHOSH	MR. S K SINGH (R-5) MR. V K CHOPRA(R-5) MRS DIPANJALI BORPUJARI (AS LEGAL-AID-COUNSEL FOR R-2) PP, ASSAM

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[For Tuesday,18th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
45	WP(C)/7026/2019 B/O	MAMONI TERON Versus INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR. M SARANIA MR D BHATTACHARYA	MR. N DEKA MR. N DEKA MR. M GOGOI MR. M GOGOI SC, I O C
ORDER (STAY VACATING)				
46	I.A.(Civil)/3873/2024 FIXED in WP(C)/5772/2023	SHALEMA BEGUM Versus MD. SAHIDUL ISLAM AND 7 ORS	MR. A R BHUYAN(R-8) MR F U BARBHUIYA MR F U BARBHUIYA MR. S H ZAMAN(R-8) MR N Z CHOUDHURY(R-8)	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN
	WITH WP(C)/5772/2023	MD. SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU MR. A R BHUYAN(R-8) GA, ASSAM MR F U BARBHUIYA (R-8) MR. M A I HUSSAIN (R-7) MR. S H ZAMAN(R-8) MR N Z CHOUDHURY(R-8)
	WITH I.A.(Civil)/3653/2023 in WP(C)/5772/2023	ALAL UDIN AHMED Versus MD. SAHIDUL ISLAM AND 7 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN
HEARING				
47	WP(C)/2556/2015 FIXED	DR. MANJIT KUMAR BHATTACHARYYA and 5 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR.J ABEDIN MR.U K NAIR M KATAKY MR H K DAS MR. M P SARMA MS.A CHETRY	GA, ASSAM MR. P D NAIR SC, HIGHER EDUCATION
48	WITH WP(C)/3808/2015	DR. AMALENDU CHOUDHURY and 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR H K DAS MRS. S P NAIR MR. M P SARMA MS. W YHOSHII MR. M P SARMA	GA, ASSAM SC, HIGHER EDUCATION

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST- I]

[FOR TUESDAY, THE 18TH DAY OF MARCH, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE KARDAK ETE

[COURT NO: 20]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]

ORDERS

- | | | | |
|---|---|---|---|
| 1. ELECTION PET. 8/2024
(FIXED) | KARIKHO KRI
VERSUS
DR MOHESH CHAI AND 3 ORS. | ADAM TATAK
TSERING GYATSO
AMY TALOM
KALING MIBANG
TANUR GAO
TONNI GAMMI
LOGSANG YOUNTAN | DICKY PANGING
DAINA TAMUK
BULIA PULU
DOGE LONA
KIRMAR ADO
EHO MENJO
G SAIKIA
KINYAK LOYA
N RAMA
ROSY C
LOWANGCHA
KEPRUNDA MENA
TOKGE DARIN
MARGE D |
| WITH
I.A.(C) 71/2025
IN ELECTION
8/2024 | PET. DR MOHESH CHAI
VERSUS
KARIKHO KRI | TOKGE DARIN | ADAM TATAK |
| WITH
I.A.(C) 72/2025
IN ELECTION
8/2024 | PET. DR MOHESH CHAI
VERSUS
KARIKHO KRI | DICKY PANGING | ADAM TATAK |